

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 976-977/2025

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR.

APPELLANT(S)

VERSUS

SHIVAM SINGH & ORS.

RESPONDENT(S)

[ONLY I.A. NOS. 110903/2025, 110904/2025, 110905/2025 AND
110906/2025 ARE LISTED UNDER THIS ITEM]

IA No. 110905/2025 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 110904/2025 - CLARIFICATION/DIRECTION

IA No. 110906/2025 - EXEMPTION FROM FILING O.T.

IA No. 110903/2025 - INTERVENTION APPLICATION

Date : 12-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) : Ms. Aishwarya Bhati, A.S.G.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Kritika Ranjan, Adv.
Ms. Pallavi Singh, Adv.
Ms. Manisha Chava, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s) : Ms. Pragya Parijat Singh, AOR

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.

Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Ami Tandon, Adv.

Mr. Adarsh Upadhyay, Adv.
Ms. Pallavi kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

List on 07.10.2025 (Non Miscellaneous Day).

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR